

3. *Basic and Elementary Education.*—Some schemes relating to Elementary and Basic Education, *viz.*, Seminars and Conferences, Assistance to Voluntary Organisations, Children's Literature Scheme, Regional Centres, National Institute for Women's Education, National Council for Women's Education, All India Council for Elementary Education and Establishment of Research Bureaux attached to Education Departments in states, have been curtailed or kept in abeyance.

4. *University and Higher Education.*—Reduction in expenditure has been made on schemes regarding grants to University Grants Commission, Rural Higher Education, Publications, Schemes of Correspondence Courses and Evening Colleges, Grants to Voluntary Organizations for construction of hostels in big cities, schemes of loans to affiliated colleges (through State Governments) for construction of hostels and scheme of grants to cover the interest charges on loans sanctioned to educational institutions for construction of hostels.

5. *Physical Education.*—Certain schemes, *viz.*, construction of stadia, National Children's Museum, Bal Bhawan, Youth Hostel, Youth Leadership, Dramatic Training Camps, Inter-University Youth Festival, Campus Work Project, Youth Welfare Board, Students' Tour, Inter-collegiate Youth Festival, Camp Site, Holiday Camps, National Youth Centre and Labour and Social Service Camps, have either been curtailed or kept in abeyance.

6. *Educational Research and Training.*—Several programmes of National Council of Educational Research and Training have been curtailed.

7. *Secondary Education.*—Certain schemes, *viz.*, promotion of Inter-State Understanding, grants to Voluntary Educational Organizations working in the field of Secondary Education, Educational delegations to and from India, State Bureaux of Educational and Vocational Guidance, Central

Advisory Board of Education and its Standing Committees, All India Council for Secondary Education, strengthening of the Multi-purpose schools and State Education Evaluation Units, have been curtailed.

8. *Propagation of Hindi.*—Several schemes of exchange programmes involving touring connected with the propagation and development of Hindi have been abandoned.

9. *Social Welfare Education.*—Expenditure reduced by scaling down or dropping of the expenditure on some of the schemes relating to social education, social welfare and education, welfare and training of the handicapped.

10. *Staff.*—Some posts at various levels have been reduced and a saving has been made to the extent of their pay and allowances, etc.

STEPS TAKEN TO REDUCE EXPENDITURE IN VIEW OF NATIONAL EMERGENCY

166. SHRI R. N. KAKATI: Will the Minister of LAW be pleased to state:

(a) the steps taken by the Ministry to reduce expenditure on various heads of accounts in view of the present emergency, which highlights the necessity for economy in the various fields; and

(b) what is the anticipated saving on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI BIBUDHENDRA MISRA): (a) and (b) The original and revised estimates for the Ministry of Law under the various demands, for the year 1962-63 was Rs. 2,31,46,900. The question to reduce expenditure, in view of the present emergency, was considered by the Internal Economy Committees in both the Department of Legal Affairs and Legislative Department in the Ministry and it was decided to keep some of the vacant posts unfilled. It was also decided to impose cuts on other items

of expenditure such as T.A., honoraria, allowances, contingencies, etc. It is anticipated that, as a result of these measures, a saving of Rs. 5,64,600 will be effected in the expenditure of the Ministry during the year 1962-63.

For the year 1963-64 also, a provision of Rs. 2,01,39,000 only is now proposed to be made as against the original budget estimates of Rs 2,09,87,400.

**STEPS TAKEN TO REDUCE EXPENDITURE IN VIEW OF NATIONAL EMERGENCY**

167. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Ministry to reduce expenditure on various heads of accounts in view of the present emergency which highlights the necessity for economy in the various fields; and

(b) what is the anticipated saving on this account?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) A statement indicating the steps taken by the Ministry of Home Affairs to reduce expenditure is attached.

(b) A saving of approximately Rs. 398.95 lakhs is expected to be realised during 1963-64 in the expenditure of the Ministry, its Attached and Subordinate Offices and of the Union Territories.

**STATEMENT**

*Steps taken to reduce expenditure in view of national emergency*

Instructions have been issued to all concerned to take the following steps to effect economies in Non-Plan and administrative expenditure.

(a) No new post should be created, even when there is budget provision, except where it is directly connected with the present emergency or internal security or with those

Plan schemes which have been assigned a high priority as a result of the rephrasing of the Plan.

(b) Existing vacancies should be left unfilled except when the conditions mentioned in (a) above are satisfied.

(c) Surplus manpower that may be released as a result of rephrasing/staggering of the Plan programmes may be utilised in other essential sectors.

(d) Expenditure on travelling allowances should be reduced by at least 20 per cent of the original budget provision of 1962-63.

(e) Under 'Other Charges', no fresh financial commitment should be entered into in respect of furniture, printing and stationery, typewriters, office equipments/machinery, etc., and the expenditure for the next year should be limited to the budget estimates or revised estimates of the current year, whichever is less.

(f) In view of the extended office hours in civil offices in the Government of India, and the extended period for entitlement to overtime allowance, expenditure on overtime allowance should be reduced.

2. In addition, the staff position in the Ministry has been reviewed and the strength in each grade refixed. The staff rendered surplus to the requirements of the Ministry as a result of this review will be surrendered for employment elsewhere

**STEPS TAKEN BY THE MINISTRY OF S.R. AND C.A. TO REDUCE EXPENDITURE**

168. SHRI R. N. KAKATI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) what are the steps that have been taken by his Ministry to reduce